

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

**Dated, Agartala, the 16<sup>th</sup> March, 2020**

With a view to having a curb on the spread of deadly Coronavirus disease (COVID-19), the functioning of the High Court has already been restricted to urgent matters only.

In view of the above, it is hereby notified that during the period from 17<sup>th</sup> March, 2020 to 5<sup>th</sup> April, 2020, only freshly instituted matters along with urgent cases, if any shall be listed before the Hon'ble High Court.

However, if any party is desirous of listing his/her case before the Hon'ble Court on the date so fixed, the same may be mentioned before the Bench having the roster.

By order,

Sd/-

**(V. Pandey)**  
**Registrar (Judicial)**

NoF.40(1)-HCT/Judl/Roster/2020/ 2351-75

16<sup>th</sup> March, 2020

**Copy to:**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Assistant Solicitor General of India, Govt. of India, Agartala;
10. The Public Prosecutor, High Court of Tripura, Agartala;
11. The Govt. Advocate, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. The Deputy Registrar(s), High Court of Tripura, Agartala;

16. The Chief Librarian, High Court of Tripura, Agartala;
17. The Assistant Registrar(s), High Court of Tripura, Agartala;
18. The System Analyst, Computer Section, High Court of Tripura, Agartala.  
**He is directed to upload this order in the official website of the High Court of Tripura;**
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.

  
16.03.2020

**Registrar (Judicial)**